

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 20.02.2024**

**Misc. Application No. 1633 of 2022**

**And**

**Misc. Application No. 987 of 2023**

**And**

**Appeal No. 997 of 2022**

Mr. Baldevsinh Vijaysinh Zala

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

**With**

**Misc. Application No. 1649 of 2022**

**And**

**Appeal No. 50 of 2023**

Mr. Manish Kanakshi Ashar

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

**With**

**Misc. Application No. 1650 of 2022**

**And**

**Appeal No. 51 of 2023**

Mr. Bhavik Amrutlal Vaza & Ors.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

**With**

**Misc. Application No. 1745 of 2022**

**And**

**Appeal No. 102 of 2023**

Amrut Dredging & Shipping Limited  
(Formerly known as Amrut Securities Ltd.)

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Mr. Manoj Raut, Advocate i/b Mr. Shailesh Kumar, Advocate for the Appellants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent.

ORDER :-

1. Adjourned due to non-availability of the bench. List on April 25, 2024.

20.02.2024  
PTM

Ms. Meera Swarup  
Technical Member